

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2017

STATUS OF CASES IN TERMS OF PENDENCY  
(As on 31<sup>st</sup> December)

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	23394	5370	<b>28764</b>	12240	2183	14423	12146	2121	14267	23488	5432	<b>28920</b>
Kohima	389	28	<b>417</b>	497	34	531	495	48	543	391	14	<b>405</b>
Aizawl	336	26	<b>362</b>	350	50	400	340	47	387	346	29	<b>375</b>
Itanagar	855	57	<b>912</b>	1057	140	1197	793	107	900	1119	90	<b>1209</b>
<b>TOTAL</b>	<b>24974</b>	<b>5481</b>	<b>30455</b>	<b>14144</b>	<b>2407</b>	<b>16551</b>	<b>13774</b>	<b>2323</b>	<b>16097</b>	<b>25344</b>	<b>5565</b>	<b>30909</b>

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2017	7837	5380	7754	2517	1424	1056	1883	1069
2017	247	75	46	23	08	-	05	01
2017	168	80	82	16	23	05	01	-
2017	594	195	274	53	60	14	16	03
<b>Total</b>	<b>8846</b>	<b>5730</b>	<b>8156</b>	<b>2609</b>	<b>1515</b>	<b>1075</b>	<b>1905</b>	<b>1073</b>

Strength of Judges  
(As on 31<sup>st</sup> December)

Sanctioned Strength	Working strength	Vacancy
<b>24</b> (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	<b>18</b>	<b>6</b>

Bifurcation of Pending cases\* (As on 31<sup>st</sup> December)

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
Principal Seat	9395	14093	2172	3260	11567	17353
Kohima	156	235	06	08	162	243
Aizawl	139	207	12	17	151	224
Itanagar	448	671	36	54	484	725
<b>TOTAL</b>	<b>10138</b>	<b>15206</b>	<b>2226</b>	<b>3339</b>	<b>12364</b>	<b>18545</b>

Administrative Officer, Judicial (Statement)  
Gauhati High Court, Guwahati

31/01/18

Joint Registrar (Judicial)  
Gauhati High Court, Guwahati

31/01/18

**Cases Instituted, Disposed and Pending at the Subordinate Courts of N.E. States under the Jurisdiction of the Gauhati High Court for the Year 2017**

Name of the State/UT	2017	Cases brought forward from the previous year (Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the year (Nos.) (Civil/Crl.)		
		Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl
ASSAM		68205	190434	258639	39205	295369	334574	39034	274583	313617	68402*	208118*	276520
NAGALAND		1668	2762	4430	873	2403	3276	557	2400	2957	1984	2765	4749
MIZORAM		2085	2580	4665	6233	6747	12980	5935	6562	12497	2383	2765	5148
ARUNACHAL PRADESH		3023	11560	14583	2218	4592	6810	3035	9130	12165	1889*	7989*	9878

\*figure doesn't match due to Physical verification held during the year.

**STRENGTH OF JUDICIAL OFFICERS**

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	428	352	76
NAGALAND	34	22	12
MIZORAM	63	46	17
ARUNACHAL PRADESH	28	17	11

